

Bench - II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

(8)

C.P.No.436/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Balaji Fancy Item Marketing Pvt.Ltd -Vs- Registrar of Companies, W.B | |
| Under Section | | 252(3) Struck off | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1) Ms Swapna Choudhury, Adv
2) Mr Siddhartha Sharma, Adv
3) Ms Namrata Basu, Adv } Petitioners
5/9/2017

ORDER

Ld. Lawyers on behalf the petitioner is present.

The application is filed under Section 252 (3) of the Companies Act, 2013. On perusal of the record it transpires that R.O.C. Report has not been received. Let a report from R.O.C. be called for. Registry is to take steps.

Fixed on 12.10.2017.

Sd/-
(MANORAMA KUMARI)
MEMBER (J)